IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

IN THE MATTER OF:

Newtech Buildtech. (P) Limited

..PETITIONER

Appeal No.147/2017

SECTION:

Under Section 252

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter finally on 05.12.2017 failing which the petition will be dismissed for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017